

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-02-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1051/2020  
IN  
PETITION NUMBER : CP/47/2017  
NAME OF THE PETITIONER : S.K. Ganesh  
NAME OF THE RESPONDENTS : Lyton Power Systems Pvt Ltd & 2 others  
UNDER SECTION : Sec 242 (4) of CA, 2013

**ORDER**

Due to paucity of time, matter is adjourned to **08.04.2021**.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)